

[Translation]

Central Subsidy to Gujarat for Under-ground and Surface Water Development

3322. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government has sanctioned 50 per cent subsidy to Gujarat for organisations engaged in development of surface water and underground water resources between 1977-78 and 1979-80; and

(b) if so, whether the said subsidy is proposed to be restored as demanded by Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) A Centrally Sponsored Scheme for strengthening of ground water and surface water Minor Irrigation Organisations in the States/Union Territories is under operation since 1976-77. Matching Central assistance of fifty per cent is given as grants under this Scheme. The Central assistance given to Gujarat between 1977-78 and 1979-80 is Rs. 28.78 lakhs.

(b) Does not arise.

Water Drainage Scheme in Bihar

3323. SHRI DASAI CHOWDHARY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the scheme of water drainage for Chaud, North Bihar which was sent to Union Government for approval during 1984-85 by Bihar Government is still pending clearance; and

(b) if so, the time by which this scheme is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A comprehensive drainage project for Gandak and Kosi command area was submitted in January, 1988. The Planning Commission has given sanction to six schemes and others can be considered after the performance of these six schemes has been evaluated.

Durgavati Reservoir Project

3324. SHRI CHHEDI PASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Durgavati Reservoir Project was scheduled to be completed in 1980;

(b) whether it is still to be completed;

(c) if so, whether the cost of the Project is escalating; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). The project was conditionally approved in May, 1975 that detailed surveys be conducted by the State Government to finalise location and alignment of dam and spillway before construction. After completion of surveys and removal of initial difficulties, the work was resumed from December, 1986. As per results of detailed surveys, cost of the project got revised. The Project is monitored since 1988. Essential portions like, dam, spillway as also component of distribution network are scheduled for completion in the VIII plan.

Allotment of land to Cooperative Group Housing Society

3325. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state: